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Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH,  
ALLAHABAD**

**ORIGINAL APPLICATION NO.992 OF 2007**

ALLAHABAD THIS THE 10<sup>th</sup> DAY OF OCTOBER, 2007

**HON'BLE MR. SHAILENDRA PANDEY, MEMBER-A**

Kamta Prasad, Aged about 44 years, S/o Shri Laloo,  
R/o Village Pastapurwa, Post Office Gusiyaari, Tehsil  
Mohada, District Haimpur

.....Applicant

(By Advocate Shri S.M. Ali)

V E R S U S

1. Union of India through General Manager, N.C.R., Allahabad.
2. D.R.M., N.C.R., Jhansi.
3. PWI, Bharwa Sumirpur (NCR) Now Sr. Section Engineer Ghatampur.
4. Shri Jagdish Khare, Clerk under PWI, Bharwa, Sumirpur (NCR).

.....Respondents

(By Advocate: Sri P.N. Rai)

**ORDER**

The O.A. relates to a request by the applicant, as ex-casual labour, for screening/absorption in Group 'D' post as per Railway Board's circular. The counsel for the applicant states that the applicant was not called for screening test, although he fulfilled the eligibility criteria. The applicant's counsel states that in spite of several representations have being made to the D.R.M.,

Jhansi, ~~but~~ no reply has been given by the respondents.

2. In view of the above, the O.A. stands disposed of at admission stage itself with a direction to the D.R.M., Jhansi to consider the request of the applicant and pass a speaking order in terms of the extant rules on the subject within a period of six weeks from the date of certified copy of this order. No costs.



MEMBER-A

Girish/-